

Date of Order	Orders
<u>10.3.95.</u>	Mr. R.S. Charan, counsel for the applicant. Learned counsel for the applicant prays for three weeks time to remove the defects. The defects be removed within three weeks failing which the registration of this application shall be deemed to have been declined without further reference to the Bench. <i>Usha Sen</i> (USHA SEN) MEMBER (A) <i>Govind Krishna</i> (GOVIND KRISHNA) MEMBER (J).
<u>4-4-95</u>	None present for the Applicant. Defects not removed despite allowing an opportunity by Court on 10.3.95. In Compliance with the Court orders dated 10.3.95, this application is hereby declined to the register. <i>Copy of order sent to Regl AS 19/4/95</i> <i>videns 19/4/95</i> <i>alt 19/4/95</i> REGISTRAR C. A. T. JODHPUR